



Government of Jammu and Kashmir  
Civil Sectt. Animal/Sheep Husbandry Department

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Notification

Srinagar, the \_\_\_\_ August 2016

SRO 249 in exercise of the powers conferred by sub-section (1) of Section 3 read with Section 4 of the Jammu and Kashmir State Sheep and Sheep Products Development Board Act, 1979 (Act No. IX of 1979) and in supersession of all previous notification issued on the subject, the Government hereby re-constitute the Jammu and Kashmir Sheep & Sheep Product Development Board which shall comprise of the following, namely:-

S. No.	Name/Designation of the member	Status
1.	Hon'ble Minister for Animal/Sheep Husbandry Department	Ex-Officio Chairman
2.	Hon'ble Minister of State Animal/Sheep Husbandry Department	Ex-Officio Vice-Chairman
<b>Members of State Legislature</b>		
1.	Shri Javid Ahmad Rana, Hon'ble MLA	Member
2.	Shri Ravinder Raina Hon'ble MLA	Member
3.	Shri Saif-ud-Din Bhat Hon'ble MLC	Member
<b>Official Members</b>		
1.	Principal Secretary to Government Planning & Development Department	Member
2.	Principal Secretary to Government, Finance Department	Member
3.	Commissioner/Secretary to Government, Industries & Commerce Department	Member
4.	Commissioner/Secretary to Government Animal/Sheep Husbandry Department	Member
5.	Director Sheep Husbandry Kashmir	Member
6.	Director Sheep Husbandry Jammu	Member
7.	Managing Director, Sheep & Sheep Products Development Board	Member

